

**PUBLIC ANNOUNCEMENT UNDER REGULATION 3(1) AND 4 READ WITH REGULATION 15 (1) OF SECURITIES AND EXCHANGE BOARD OF INDIA  
(SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 ("REGULATIONS")**

Open offer for acquisition of 58,01,200 Equity Shares of Face Value of ₹10 each of Grandeur Products Limited ("GPL"/"Target Company") by Mr. Suresh Atluri ("Acquirer 1"), Mr. Surinder Kumar Tikoo ("Acquirer 2"), Mr. Parthasarathi Bhattacharya ("Acquirer 3") and Mr. Satish Kumar Tondapu ("Acquirer 4") (hereinafter collectively referred to as "Acquirers"), Mrs. Sailaja Mannepalli ("PAC 1") and Mr. Srinivasa Rao Paturi ("PAC 2") (hereinafter collectively referred to as "PACs").

This Public Announcement ("PA") is being issued by Mark Corporate Advisors Private Limited ("Manager to the Offer") for and on behalf of the Acquirers and the PACs to the Public Shareholders of the Target Company pursuant to and in compliance with, amongst others, Regulation 3(1) and 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ["SEBI (SAST) Regulations, 2011"/"Regulations"].

**1) OFFER DETAILS:**

**1.1 Offer Size:** The Acquirers and the PACs hereby make this Open Offer ("Offer") to the Public Shareholders of the Target Company to acquire 58,01,200 Equity Shares of face value of ₹10 (Rupees Ten only) each of the Target Company ("Equity Share") representing 26% of the Equity Share Capital of the Target Company subject to the terms and conditions mentioned in this Public Announcement ("PA"), Detailed Public Statement ("DPS") that will be published and the Letter of Offer ("LoF") which will be sent to the Equity Shareholders of the Target Company, in accordance with the Regulations.

**1.2 Offer Price / Consideration:** The Offer price of ₹40 (Rupees Forty only) per Equity Share of Face Value of ₹10 (Rupees Ten only) each, is in compliance with Regulation 8 of the Regulations ("Offer Price"), aggregating to a consideration of ₹23,20,48,000 (Rupees Twenty Three Crores Twenty Lakhs and Forty Eight Thousand only), assuming full acceptance in the Open Offer ("Offer Size").

**1.3 Mode of Payment:** The Offer Price will be paid in Cash, in accordance with Regulation 9(1) (a) of the Regulations.

**1.4 Type of Offer:** This is a Triggered Offer under Regulation 3(1) and 4 of the Regulations.

**2) TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION):**

Type of Transaction (Direct/ Indirect)	Mode of Transaction (Agreement/ Allotment/ Market Purchase)	Details of Underlying Transaction		Total Consideration for Shares/ Voting Rights (VR) acquired (In ₹)	Mode of Payment (Cash/ Securities)	Regulations which has Triggered
		Equity Shares/Voting Rights proposed to be acquired				
		Number	% vis a vis total Equity Share Capital			
Direct Acquisition	Share Purchase Agreement ("SPA") dated January 10, 2019	28,85,000	12.93%	11,54,00,000	Cash	3(1) and 4



3) DETAILS OF THE ACQUIRERS AND PACS:

Details	Acquirer 1	Acquirer 2	Acquirer 3	Acquirer 4	PAC 1	PAC 2	Total
Name of the Acquirers/ PACs	Mr. Suresh Atluri	Mr. Surinder Kumar Tikoo	Mr. Parthasarathi Bhattacharya	Mr. Satish Kumar Tondapu	Mrs. Sailaja Mannepalli	Mr. Srinivasa Rao Paturi	6
PAN	AAWPA 6256 E	AATPT 1725 C	AEFPB 1849 D	AODPT 1832 L	AUYPM 9310 M	AEJPP 6161 J	-
Address	A-705, Avani Block, Green Grace Apartments, Khajaguda, Gachibowli, Golconda, Nanakramguda, Hyderabad-500 008	D18, Hill View Residency, Opp. Bikaner Sweets, Baner, Pune-411 045	6-3-1198, Flat No-301, East Face Homes, Vaman Nayak Lane, Kundan Bagh, Begumpet, Hyderabad-500 016	3-57, Geetha Mandir Street, Near Geetha Mandir, Kodad Mandlam, Kapugal, Nalgonda-508 238	A-705, Avani Block, Green Grace Apartments, Khajaguda, Gachibowli, Golconda, Nanakramguda, Hyderabad-500008	8-2-465, Flat No. 108, Road No. 4, Studio Sikhamore Apartments, Banjara Hills, Hyderabad-500 034	-
Name(s) of persons in control/ Promoters of Acquirers/PACs where Acquirer is a Company	Not Applicable	Not Applicable	Not Applicable	Not Applicable	Not Applicable	Not Applicable	-
Name of the Group, if any, to which the Acquirers/PACs belongs to	Not Applicable	Not Applicable	Not Applicable	Not Applicable	Not Applicable	Not Applicable	-
Pre Transaction Shareholding							
• Number	10,00,000	Nil	Nil	5,54,590	7,43,100	Nil	22,97,690
• % of Equity Share Capital	4.48%	Not Applicable	Not Applicable	2.49%	3.33%	Not Applicable	10.30%
Proposed Shareholding after acquisition of Shares which triggered the Open Offer							
• Number	22,55,000	2,25,000	10,00,000	5,54,590	11,43,100	5,000	51,82,690
• % of Equity Share Capital	10.11%	1.01%	4.48%	2.49%	5.12%	0.02%	23.23%
Any other interest in the TC	None	None	None	None	None	None	-





4) DETAILS OF SELLING SHAREHOLDERS:

Sr. No.	Name, PAN & Address	Part of Promoter Group (Yes/No)	Details of Shares/Voting Rights held by the Selling Shareholders			
			Pre Transaction		Post Transaction	
			No of Shares	% vis a vis Equity Share Capital	No of Shares	% vis a vis Equity Share Capital
1)	<b>Mr. Visweswara Rao K</b> <i>PAN:</i> BBGPK 4317 J <i>Address:</i> Lakshmi Narshima Nilayam H No 5-5-7/17/2, Devinagar, Kukatpally, Hyderabad-500 072	Yes	20,05,750	8.99%	10,000	0.04%
2)	<b>Mr. Jayaramaprasad Munnangi</b> <i>PAN:</i> ANTPM 7739 A <i>Address:</i> Plot No. 342A, MLA Colony, Road No. 12, Banjara Hills, Hyderabad-500 034	Yes	10,89,250	4.88%	2,00,000	0.90%
<b>TOTAL</b>			<b>30,95,000</b>	<b>13.87%</b>	<b>2,10,000</b>	<b>0.94%</b>

*Notes:*

Mr. Visweswara Rao K and Mr. Jayaramaprasad Munnangi (Sellers) shall continue to hold 10,000 Equity Shares and 2,00,000 Equity Shares respectively after the completion of the Takeover formalities and Mr. Nalluri Sai Charan (*one of the Promoter/Promoter Group, who is not a Seller*), continues to hold 1,00,000 Equity Shares aggregating to 3,10,000 Equity Shares representing 1.39% of the Equity Share Capital of the Target Company. They shall be re-classified as Public Shareholders subject to compliance of Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 [SEBI (LODR) Regulations, 2015].

5) DETAILS OF THE TARGET COMPANY:

- 5.1 **Name** : Grandeur Products Ltd  
 5.2 **CIN** : L15500TG1983PLC110115  
 5.3 **ISIN** : INE545R01010  
 5.4 **Registered Office Address** : H No.1-62-192, 3<sup>rd</sup> Floor, Dwaraka Avenue, Kavuri Hills, Madhapur, Hyderabad-500 033  
 5.5 **Stock Exchange(s) where Listed** : BSE Limited ("BSE") with Scrip Code as 539235 and The Calcutta Stock Exchange Limited ("CSE") with Scrip Code as 032056

6) OTHER DETAILS:

- 6.1 The details of the Open Offer will be published in the newspapers in terms of the provisions of Regulations 13 (4) and 14 (3) of the Regulations vide a Detailed Public Statement ("DPS") on or before January 17, 2019 (Thursday).



- 6.2 The Acquirers and the PACs undertake that they are aware of and will comply with their obligations under the Regulations and have adequate financial resources to meet the Offer obligations in terms of Regulation 25(1) of the Regulations in relation to the Offer.
- 6.3 In this PA, any discrepancy in any table between the total and sums of the percentage listed is due to rounding off.
- 6.4 This Offer is not subject to any minimum level of acceptance.
- 6.5 This PA is not being issued pursuant to a competing offer in terms of Regulation 20 of the Regulations.

**Issued by the Manager to the Offer:**



**Mark Corporate Advisors Private Limited**  
CIN: U67190MH2008PTC181996  
SEBI Regn No.: INM000012128  
404/1, The Summit Business Bay,  
Sant Janabai Road (Service Lane),  
Off Western Express Highway,  
Vile Parle (East), Mumbai-400 057.  
**Contact Person:** Mr. Manish Gaur  
**Tel. No.:** +91 22 2612 3207/08  
**E-Mail ID:** openoffer@markcorporateadvisors.com  
**Website:** www.markcorporateadvisors.com

**For and on behalf of the Acquirers and the PACs:**

Sd/-  
Suresh Atluri  
("Acquirer 1")

Sd/-  
Surinder Kumar Tikoo\*  
("Acquirer 2")

Sd/-  
Parthasarathi Bhattacharya\*  
("Acquirer 3")

Sd/-  
Satish Kumar Tondapu\*  
("Acquirer 4")

Sd/-  
Sailaja Mannepalli\*  
("PAC 1")

Sd/-  
Srinivasa Rao Paturi\*  
("PAC 2")

\* Signed by duly constituted Power of Attorney holder, Mr. Suresh Atluri.

**Place :** Mumbai

**Date :** January 10, 2019

